

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 412
CP(CAA)67/ND/2023

IN THE MATTER OF:

Nandish Enterprises Private Limited And ... Applicant
Nirjara Enterprise Ltd

Under Section 230-232

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RD : Adv. Jyoti Khurana, Adv. Aakash Sharma
For the I.T. Deptt. : Mr. Shlok Chandra, SSC alongwith
Ms. Madhavi Shukla and Ms. Priya Sarkar,
JSC for Income Tax Department

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **13.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)